

OFFICE OF THE CHIEF JUDICIAL MAGISTRATE, GURDASPUR.

The Duty work at Gurdaspur Sessions Division, during the period 1st to 31st October 2021 will be performed by the following Judicial Magistrates as under:-

GURDASPUR

1. Ms. Pallvi Rana, JMIC	01.10.2021 from 09.00 a.m to 06.10.2021 till 09.00 a.m.
2. Sh. Jaswinder Pal, JMIC	06.10.2021 from 09.00 a.m to 11.10.2021 till 09.00 a.m.
3. Sh. Amandeep Singh, JMIC	11.10.2021 from 09.00 a.m. to 15.10.2021 till 09.00 a.m.
4. Ms. Satwinderjit Kaur, JMIC	15.10.2021 from 09.00 a.m. to 19.10.2021 till 09.00 a.m.
5. Ms. Parneet Kaur, JMIC	19.10.2021 from 09.00 a.m. to 24.10.2021 till 09.00am
6. Ms. Chandna Bhatti, JMIC	24.10.2021 from 09.00 a.m to 28.10.2021 till 09.00 a.m.
7. Ms. Sumit Sabharwal, JMIC	28.10.2021 from 09.00 a.m to 01.11.2021 till 09.00 a.m.

BATALA

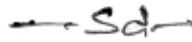
1. Ms. Prabhjot Kaur, JMIC	01.10.2021 from 09.00 a.m to 06.10.2021 till 09.00 a.m.
2. Ms. Amandeep Kaur Rathor, JMIC	06.10.2021 from 09.00 a.m. to 11.10.2021 till 09.00 a.m.
3. Ms. Vineeta Luthra, SDJM	11.10.2021 from 09.00 a.m. to 14.10.2021 till 09.00 a.m.
4. Sh. Mohinder Pratap Singh Libra, JMIC	14.10.2021 from 09.00 a.m. to 19.10.2021 till 09.00am
5. Sh. Manpreet Sohi, JMIC	19.10.2021 from 09.00 a.m. to 24.10.2021 till 09.00 a.m.
6. Sh. Bikramdeep Singh, JMIC	24.10.2021 from 09.00 a.m. to 28.10.2021 till 09.00 a.m.
7. Ms. Jagminder Kaur, JMIC	28.10.2021 from 09.00 a.m. to 01.11.2021 till 09.00 a.m.

Note:

1. In case the Duty Magistrate at Gurdaspur or Batala, wants to leave the station, then she/he will make arrangement after taking consent in writing from the officer present at the station with the prior permission of the Learned District & Sessions Judge, Gurdaspur, and under intimation to the undersigned.
2. In case the Duty Magistrate relinquishes the charge, then the officer who is to perform the duty after the officer who has relinquished charged, will perform the duty till the next arrangement has been

made by the Learned District & Sessions Judge, Gurdaspur, or by the Hon'ble High Court.


3. In case, all the Judicial Magistrates at Batala happen to be on leave/training, the duty work shall be looked after by the Duty Magistrate at Gurdaspur. The Duty Magistrate is required to sent the intimation regarding leave/Station Leave to the undersigned as well as to the Duty Magistrate at Gurdaspur.


(Rachhpal Singh)
Chief Judicial Magistrate
Gurdaspur.

Endst. No. 703 Dated 29/09/21

Copy forwarded to :-

1. The Learned District & Sessions Judge, Gurdaspur;
2. All the Judicial Magistrates posted at Gurdaspur and Batala,
3. The Senior Superintendent of Police, Gurdaspur and Batala,
4. The District Attorney, Gurdaspur,
5. The President, Bar Association, Gurdaspur and Batala,
for information.


(Rachhpal Singh)
Chief Judicial Magistrate
Gurdaspur.